

STAGE OF THE CASES PENDING AGAINST M.Ps/M.L.As

	Hanumakonda	MSJ, Hyd	CBI, Hyd	Karimnagar	Mahavboobnagar	Mancherial	Nalgonda	Total
Pre Cognizance	0	0	0	0	0	1	0	01
Summons	5	8	0	2	0	0	0	15
Appearance of Accused	0	8	0	0	0	0	0	08
Furnishing of Sureties	0	1	0	0	0	0	0	01
Examination	0	5	0	0	0	0	0	05
Discharge Petitions pending	0	0	24	0	0	0	0	24
Charges	0	0	1	0	0	0	0	01
Trial	0	3	1	0	0	0	0	04
Arguments	0	1	1	0	0	0	0	02
NBWs/BWs	0	1	0	0	0	0	0	01
Stay	0	5	1 (By SC)	0	2	0	1	09
Total	5	32	28	2	2	1	1	71

DATA PERTAINING TO MPs AND MLAs IN THE STATE OF TELANGANA AS ON 31-10-2023

Sl.No.	Name of the District	Name of the Court	Case No.	Date of Filing	Stage of Proceedings
1	HANUMAKONDA	III- Addl. Junior Civil Court- Cum- III- Addl. J.F.C.M., Hanumakonda	C.C.No.3122/2018	04.12.2018	Summons
		IV- Addl. Junior Civil Court- Cum- III- Addl. J.F.C.M., Hanumakonda	CC.No. 7753/2022	01.08.2022	Summons
			CC.No. 19/2023	20.12.2022	Summons
			CC.No. 647/2023	27.03.2023	Summons
			CC.No. 1871/2023	07.08.2023	Summons
2	HYDERABAD – METROPOLITAN CRIMINAL COURTS	Spl. Judicial First Class Magistrate For Excise Cases, Hyderabad	1) CC.282/2022	13.08.2020	Appearance of accused
			2) CC.100/2023	07.10.2015	Appearance of Accused
			3) CC 360/2022	28.01.2019	For Trial
			4) CC 380/2022	31.03.2022	Examination
			5) CC 355/2022	28.09.2022	Stay pending granted
			6) CC 281/2022	25.01.2021	Appearance of Accused
			7) CC 26/2023	18.12.2017	Summons
			8) CC 25/2023	29.01.2021	Appearance of Accused
			9) CC 116/2023	01.02.2023	Furnishing of Sureties
			10) CC 29/2023	28.12.2022	Appearance of Accused
			11) CC 240/2022	22.04.2022	Examination
			12) CC 235/2022	22.04.2022	Examination
			13) CC 241/2022	22.04.2022	Examination
			14) CC 237/2022	22.04.2022	Examination

			15) CC 238/2022	29.03.2022	Examination
			16) CC 135/2022	28.11.2014	For Appearance
			17) CC 139/2022	19.05.2021	Stay pending granted
			18) CC 369/2023	04.09.2023	Summons
			19) CC 133/2022	29.01.2014	Arguments
			20) CC 371/2022	29.10.2019	Summons
			21) CC 138/2022	08.07.2016	Stay pending granted
			22) CC 144/2022	29.04.2022	Trial
			23) CC 337/2023	29.12.2022	Appearance of Accused
			24) CC 338/2023	03.03.2023	Summons
			25) CC 354/2022	30.08.2022	For Trial
			26) CC 310/2023	03.09.2022	Summons
			27) CC 333/2023	12.09.2023	Summons
			28) CC 134/2022	06.11.2020	Stay pending granted
			29) CC 261/2023	27.10.2022	Appearance of Accused
			30) CC 390/2023	11.10.2023	Summons
			31) CC 330/2023	02.09.2023	Summons
		Special Sessions Court for trial of Criminal cases relating to elected M.Ps and M.L.As of the state of Telangana , Hyderabad	CC No. 22/2022	21.07.2022	NBW pending against A2 and Surety of A5. CrI MPs are pending against sureties of A5.
3	CBI	Principal Special Judge for CBI Cases, Hyderabad	1. CC.1/2012	12.01.2012 26.04.2014	Part Heard summons to Lws.104 and 113.
			2. CC.8/2012	27.04.2012	Discharge Petitions are pending
			3. CC.9/2012	29.05.2012	Discharge Petitions are pending
			4. CC.10/2012	30.05.2012	Discharge Petitions are pending
			5. CC.14/2012	13.09.2012	Discharge Petitions are pending
			6. CC.12/2013	13.05.2013	Discharge Petitions are pending
			7. CC.24/2013	25.09.2013	Discharge Petitions are pending
			8. CC.25/2013	28.09.2013	Discharge Petitions are pending
			9. CC.26/2013	30.09.2013	Discharge Petitions are pending
			10. CC.27/2013	10.10.2013	Discharge Petitions are pending

			11. CC.28/2013	17.10.2013	Discharge Petitions are pending
			12. CC.26/2014	21.11.2014	Discharge Petitions are pending
			13. SC.1/2016	16.08.2016	Discharge Petitions are pending
			14. SC.2/2016	16.09.2016	Discharge Petitions are pending
			15. SC.2/2017	04.07.2017	Discharge Petitions are pending
			16. SC.1/2018	03.02.2018	Discharge Petitions are pending
			17. SC.2/2018	03.02.2018	Discharge Petitions are pending
			18. SC.1/2020	07.12.2020	Discharge Petitions are pending
			19. SC.1/2021	22.03.2021	Reply arguments in Discharge Petitions filed by A3 and A11
			20. SC.2/2021	13.08.2021	Discharge Petitions are pending
			21. SC.3/2021	13.08.2021	Discharge Petitions are pending
			22. SC.1/2023	13.07.2023	Hearing on Charges
		Prl. Spl. Judge for SPE & ACB Cases, Hyderabad	23. CC 15/2016	18.08.2016	Stay by Hon'ble Supreme Court
			24. CC 12/2012	13.08.2012	For Arguments
			25. CC 15/2012	06.09.2012	U/Sec 313 Cr.P.C examination
			26. CC 26/2020	20.03.2020	Stay by Honorable High Court
		I Addl. Spl. Judge for SPE & ACB Cases, Hyderabad	27. CC 27/2017	12.09.2017	Stay was granted vide.Crl.Rc.6871/2023 upto 29.12.2023. stay is extended
		II Addl. Spl. Judge for SPE & ACB cases cum spl. Judge under the PC Act for the speedy trial of cases of embezzlement of Scholarship amount in Sw. Dept. at Hyderabad.	28. CC 87/2015	29.04.2014	Part heard issued fresh summons to LW-138
4	KARIMNAGAR	I-Addl.Judl.Magistrate of I Class, Huzurabad	CC.1088/2021	09.12.2021	SUMMONS
			CC.1140/2021	17.12.2021	SUMMONS

5	MAHABUBNAGAR	IV-Addl. Junior Civil Judge-cum-IV-Addl.JMFC, Mahabubnagar	CC.786/2022	01.06.2022	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
			CC.787/2022	23.05.2022	For Appearance Stay granted by the Hon'ble High Court vide CRL.R.C.No.541/2022 and 542/2022, dt:16.09.2022
6	MANCHERIAL	Junior Civil Judge, Chennur	CFR No. 2530/2023 in Cr.No. 201/2023,	06.11.2023	Notice to Defacto Complainant
7	NALGONDA	Junior Civil Judge, Nakrekal	CC. No.43/2014	24.07.2023	Stay